

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 103  
(IB)-274(PB)/2019

**IN THE MATTER OF:**

Central Bank of India

... Applicant / Petitioner

Vs

M/s. R.S Ingot and Billet Pvt Ltd.


... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, CIRP**

Order delivered on 07.10.2020

**ORDER**

Renotified to 05.11.2020.

  
**(Nirmala Vincent)**  
**Court Officer**

07.10.2020  
Deepak